

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MARCH-2016

DATE OF HEARING 01.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	920120/30	Rect. No. AMD-260953	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S Mr. Amool K. Baker, Kota / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	772753/29	Opp. No. AMD-709798	M/s. Kaira District Cooperative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Zarf Dairy Products Limited, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.		Opp. No. AMD-227048	M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	827094/29	Opp. No. AMD-227105	M/s. Manoj Oil Industries, Morena / Mr. N. K. Arora, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 07.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933563/09	Opp. No. AMD-226779	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 Main Matter
2.	933556/03	Opp. No. AMD-227044	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	933568/29	Opp. No. AMD-226781	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 Main Matter
4.	933569/29	Opp. No. AMD-226782	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 Main Matter

DATE OF HEARING 08.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933566/16	Opp. No. AMD-226780	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	933559/07	Opp. No. AMD-226777	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	933575/32	Opp. No. AMD-226784	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	933567/16	Opp. No. AMD-226775	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 09.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933574/32	Opp. No. AMD-226783	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	933558/07	Opp. No. AMD-226778	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	933572/31	Opp. No. AMD-226785	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	933565/11	Opp. No. AMD-226787	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 10.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	933557/03	Opp. No. AMD-226049	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	933564/11	Opp. No. AMD-226786	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Chemical Works Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	857081/34	Opp. No. AMD-247035	M/s. Kesarwani Zarda Bhandar, Allahabad / M/s. Anand & Anand, New Delhi V/S M/s. P. M. Products, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	943130/16	Opp. No. AMD-230270	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Industries Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter

DATE OF HEARING 14.03.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	825362/05	Opp. No. AMD-721330	M/s. Skol Breweries Limited, Banglore / M/s. Anand & Anand, New Delhi V/S M/s. Miraj Products Pvt. Ltd., Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
4.	796435/07	Opp. No. AMD-222257	M/s. Mahindra & Mahindra Ltd., Mumbai / M/s. Tas & Co., Mumbai V/S Mr. Manilal Madhavlal Panchal, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 15.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	755969/25	Opp. No. AMD-244291	M/s. Depenning & Depenning, Chennai V/S M/s. Varun Win, Ahmedabad / M/s. Brahmhatt & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	919528/16	Opp. No. AMD-179558	M/s. Depenning & Depenning, Kolkata V/S M/s. Interact Vision, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	894515/05	Opp. No. AMD-188900	M/s. Depenning & Depenning, Mumbai V/S M/s. Depone Organics Pvt. Ltd., Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	871457/03	Opp. No. AMD-229938	M/s. Depenning & Depenning, Chennai V/S M/s. Rayal Heena Products, Pali / M/s. H. K. Acharya & Company, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 16.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	658397/05	Opp. No. AMD-178903	M/s. General Registration Service, Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	676049/05	Opp. No. AMD-105001	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamser & Co., New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	834285/31	Opp. No. AMD-192672	M/s. Vikarant Chemicco Industries (P) Ltd., Kanpur / M/s. Madamser & Co., New Delhi V/S M/s. Solar Agrotech Pvt. Ltd., Rajkot / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	892892/05	Opp. No. AMD-117037	M/s. Lall & Sethi, New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 17.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	874855/05	Opp. No. AMD-247876	M/s. Anchor Medicare Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Kuldip & Associates, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	950685/05	Opp. No. AMD-228165	M/s. Wockhardt Limited, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
4.	918073/16	Opp. No. AMD-195756	M/s. Academy of Computer Technology, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Academy for Computer Training (Guj.) Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	925475/34	Opp. No. AMD-230179	M/s. H. I. Tamboli & Co., Satara / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Urmin Products Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	923824/05	Opp. No. AMD-192834	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. West-Coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	797455/05	Opp. No. AMD-253789	M/s. Neon Laboratories Limited, Mumbai V/S M/s. Aarpik Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	885993/07	Opp. No. AMD-171211	M/s. Mandeep Engineering Works, Jalandhar / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Makwana Engineering Works, Bhavnagar / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 22.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	797469/07	Opp. No. AMD-179895	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Comed Chemicals Ltd., Vadodara	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	950687/05	Opp. No. AMD-177570	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	954650/05	Opp. No. AMD-163420	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Shyamal Pharma, Vadodara / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2607196/05	Opp. No. AMD-832412	M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

2.	883289/05	Opp. No. AMD-120696	M/s. Raptakos Brett & Co., Ltd., Mumbai / Mr. Dakshesh B. Mehta, Ahmedabad V/S M/s. Adroit Health Care Pvt. Ltd., Ahmedabad / Mr. Chirag A. Shah, Advocate, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Jamnagar, M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajwadi Tea, Patan / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
4.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh (Advocate), New Delhi V/S M/s. Aptudet Industries, Ahmedabad / M/s. R. R. shah & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 29.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2320896/05	Opp. No. AMD-812056	M/s. Amina Limited, Mumbai V/S M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	2195277/35	Opp. No. AMD-810606	M/s. Mawana Foods Limited, New Delhi / M/s. K & S Partners, New Delhi V/S	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

			M/s. Panghat, Surat / M/s. Copy Hart, Surat			
3.	751045/05	Opp. No. AMD-204177	Uni-labs (India) Private Limited, Chennai / N. Krishnamurthy, Chennai V/S M/s. Indus, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	992974/28	Opp. No. AMD-231878	Mr. Mukesh Kumar Khatod, Nagada V/S M/s. AVS Sales (India) Private Limited, Surat / M/s. J. T. Trivedi & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	02.15 p. m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 30.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	730777/05	Opp. No. AMD-221815	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Saga Laboratories, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.		Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai V/S M/s. Saga Laboratories, Ahmedabad	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

3.	657522/05	Opp. No. AMD-57613	M/s. Narbose Pharma Pvt. Ltd., Ahmedabad V/S M/s. Remfry & Sagar, Gurgaon	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on under section 57(4)
4.	871484/24	Opp. No. AMD-231975	M/s. Kagzi Brothers Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Sharda Spuntex Pvt. Ltd., Bhilwara	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 31.03.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	821028/31	Opp. No. AMD-143132	M/s. Tulsi Enterprises, Indore / M/s. G. S. Rihwani & Co., Mumbai V/S M/s. S. R. Products, Jaipur / M/s. Anand & Anand, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
2.	772994/24	Opp. No. AMD-242124	M/s. Bharat Vastralaya, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Arvind Polycot Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & Main Matter
3.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Registration Service, Surat V/S M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

4.	880854/24	Opp. No. AMD-256126	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Ashadeep Textile, Bhilwara / M/s. G. S. Rihwani & Co., Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
----	-----------	------------------------	---	---------------	--	---------------------
